

**LOK SABHA
UNSTARRED QUESTION NO. 902
TO BE ANSWERED ON 07.02.2019**

“PAYMENTS BY HHEC”

**902: SHRI P.K. KUNHALIKUTTY:
SHRI R. PARTHIPAN:**

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state?

(a) whether M/s Handicrafts and Handlooms Exports Corporation of India Limited (HHEC) under the Ministry of Textiles have sought certain clarifications from Central Bureau of Investigation (CBI) before releasing payments of small bullion parties;

(b) whether inspite of repeated reminders to CBI the clarifications to HHEC has not been furnished during the last one year causing financial hardship to small enterprises who have concluded their agreements with HHEC in 2014; and

(c) if so, the details in this regard and reasons for the delay in furnishing comments to HHEC in respect of bullion parties who completed their agreements in 2014?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)

**THE MINISTER OF STATE FOR TEXTILES
(SHRI AJAY TAMTA)**

(a): Handicrafts and Handlooms Exports Corporation of India Limited (HHEC) has sought views of Central Bureau of Investigation (CBI) in this regard to withholding payment of the bullion parties, other than M/s Edelweiss Commodities Limited (ECL), with whom HHEC has identical agreement as with ECL. Reminder also issued to CBI on 09.01.2019 for intimating present status of the ECL case and releasing the payment.

(b)&(c): No response has been received by HHEC from CBI for update on the status of releasing payments to the bullion parties.
